

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO.2110
ANSWERED ON 19/03/2025

Functioning of NAAC

2110 **Dr. John Brittas:**

Will the Minister of **Education** be pleased to state:

- (a) the total number of assessors engaged by National Assessment and Accreditation Council (NAAC);
- (b) the number of assessors removed recently, along with reasons for their removal;
- (c) whether specific instances of malpractice or irregularities in accreditation by the removed assessors were identified;
- (d) if so, whether the accreditation granted to institutions evaluated by these assessors be reviewed;
- (e) whether all empanelled assessors were provided with equal opportunities to undertake evaluation and site visits;
- (f) if so, details thereof and, if not, reasons therefor;
- (g) whether reports have surfaced alleging a compromise of NAAC's internal IT system leading to unauthorized access and potential manipulation of accreditation process; and
- (h) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUKANTA MAJUMDAR)

(a): As per information received from the National Assessment and Accreditation Council (NAAC), it has 5229 active Assessors as on date.

(b) to (d): In January 2025, the Central Bureau of Investigation registered a case of bribery involving accreditation of KLEF University. Accordingly, NAAC has removed all the 7 involved Assessors for lifetime. Further, the current process of accreditation of KLEF University is summarily cancelled and the University is debarred for 5 years from applying for accreditation.

(e) & (f): All the Active Assessors are given equal chance depending upon their availability and the subjects being offered by the Higher Educational Institutions.

(g) & (h): NAAC has informed that it is not aware of any such reports that surfaced alleging a compromise of NAAC's internal IT system leading to unauthorized access and potential manipulation.
